

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 286 OF 2016

Dated: 10th October, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

Changodar Chamber of Commerce & Industries Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Apoorva Misra
Ms. Nishtha Kumar
Mr. Tabrez Malawat

Counsel for the Respondent(s) : Ms. Suparna Srivastava
Mr. S.R. Pandey for R. 1

Ms. Neha Garg
Ms. Parichitra Chowdhury
Ms. Anushree Bardhan
Mr. A.K. Dubey for R. 2

ORDER

As agreed by learned counsel for the parties, list the matter for hearing on **07.12.2017.**

**(I.J.Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/ss